

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Competition Appeal (AT) No. 23 of 2019

IN THE MATTER OF:

Sun Electronics Pvt. Ltd.

...Appellant

Versus

Electek Solutions Pvt. Ltd. & Ors.

...Respondents

Present:

Appellant : Mr. Anirudh Advocate

Respondents: Mr. Pankaj Bhgat, Ms. Ishita Rawat Advocates for R-1&4

O R D E R

17.02.2020 Let the case be listed before appropriate Bench on **19th**
March, 2020.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansilal Bhat]
Member (Judicial)

/sr/gc/